

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA
UNSTARRED QUESTION NO. 1154
(TO BE ANSWERED ON 14.12.2022)

CAT BENCH IN ANDHRA PRADESH

1154. SHRI KURUVA GORANTLA MADHAV:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether the Government has taken note that the absence of Central Administrative Tribunal (CAT) Bench in Andhra Pradesh causes great inconvenience to many petitioners as they have to travel to Hyderabad in Telangana for resolution of their disputes;
- (b) whether the Government is aware that Visakhapatnam is ideal for a new CAT Bench as it has many Central Government offices wherein many Government employees work;
- (c) whether the Government has considered the establishment of a CAT Bench in Visakhapatnam or anywhere else in Andhra Pradesh; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a) to (d): The Central Administrative Tribunal (CAT) Bench located in Hyderabad continues to serve the central government employees in Telangana and Andhra Pradesh.
